NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/185/ (IB)/2017

NAME OF THE PETITIONER(S)

: JOHNSON LIFTS PVT LTD

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTION & INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PJ RISHIKESH MJ SRI WANESH councel by Respondt

MRayp

K. MAHESHWARAN.

Council for Pennones

ghazaminas.

<u>ORDER</u>

Counsels representing both the parties present. Counsel for respondent submitted that he has not received the copy of the petition as well other documents relied upon. Counsel for petitioner is directed to provide application along with all the papers relied upon to the respondent. He is also directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of IBC 2016. Counsel for respondent is directed to file counter within two weeks. Counsel for petitioner is directed to file rejoinder if any within one week thereafter. Put up on 23.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL) (K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)

1